

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

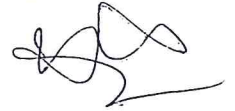
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

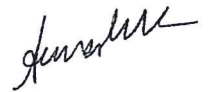
1. Priyadarshini
for T. K. Bhaskar

Counsel for Petitioners



2. ANWASU. K. R.

Counsel for Respondent



for HARISHANKAR MANI

ORDER

Counsel for the Petitioner present. Counsel for the Respondent also present. Counsel for the Petitioner submitted that since the Company is struck off by the ROC, the Petitioner wants to file an application under section 252 of the Companies Act, 2013. Put up on 06.10.2017 at 10.30 A.M.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk